

SANGMA): On behalf of my colleague, Shri Nihar Ranjan Laskar, I beg to lay on the Table :—

(1) A copy each of the following papers (Hindi and English versions) under subsection (1) of section 619A of the Companies Act, 1956 :—

- (i) Review by the Government on the working of the Jute Corporation of India Limited, Calcutta, for the year 1982-83.
- (ii) Annual Report of the Jute Corporation of India Limited, Calcutta, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. (Placed in Library See No. LT—8589/84).

Notifications under Customs Act, 1962

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY : I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962 :—

(1) G.S.R. 597 (E) published in Gazette of India dated the 8th August, 1984 together with an explanatory memorandum making certain amendment to Notification No.117/78 Customs dated the 9th June, 1978 so as to include 'Crude Napthalene' in the schedule to notifications to facilitate import of crude napthalene without payment of customs duty against advance licences for export production.

(2) G.S.R. 605 (E) and 606 (E) published in Gazette of India dated the 10th August, 1984 together with an explanatory memorandum regarding exemption to

certain specified categories of waste paper from the whole of the basic, additional and auxiliary duties of customs leviable thereon. (Placed in Library See No. LT-8590/84).

Annual Report of and Review on the working of All India Handloom Fabrics Marketing Cooperative Society Ltd. Bombay for 1982-83 and Corrigendum to Audited Accounts of Export-Inspection Council and Export Inspection Agency for 1982-83

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P.A. SANGMA) : I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the All India Handloom Fabrics Marketing Co-operative Society Limited, Bombay, for the year 1982-83 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Handloom Fabrics Marketing Co-operative Society Limited, Bombay, for the year 1982-83. (Placed in Library See No. LT—8591/84).

(2) A copy of Corrigendum (Hindi and English versions) to the Audited Accounts of the Export Inspection Council and Export Inspection Agency, for the year 1982-83. (Placed in Library See No. LT—8592/84).

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13 12 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY-GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :—

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha

that the Rajya Sabha, at its sitting held on the 16th August, 1984, agreed without any amendment to the Industrial Reconstruction Bank of India Bill, 1984, which was passed by the Lok Sabha at its sitting held on the 7th August, 1984."

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PUBLIC ACCOUNTS COMMITTEE

Two Hundred and Nineteenth Report

SHRI BHIKU RAM JAIN (Chandni Chowk): I beg to present the Two Hundred and Nineteenth Report (Hindi and English versions) of the Public Accounts Committee on Paragraph 35 of the Report of the Comptroller and Auditor General of India for the year 1981-82, Union Government (Civil) relating to the District Industries Centres Programme.

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COMMITTEE ON GOVERNMENT ASSURANCES

Ninth Report

SHRI SONTOSH MOHAN DEV (Silchar): I beg to present the Ninth Report (Hindi and English versions) of the Committee on Government Assurance.

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13.13 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

Reported spurt in incidents of crime armed robberies and murders in Delhi and measures taken by Government to improve law and order situation in the capital

SHRI ZAINUL BASHER: (Ghazipur): I call the attention of the Minister of Home Affairs to the following matter of urgent public importance and request that he may make a statement thereon:

"The reported spurt in the incidents of crime, armed robberies and murders in Delhi and the measures taken by the Government to improve the law and order situation in the Capital."

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATSUBBAIAH): Sir, Since 1980, there has been a declining trend in the overall crime rate in Delhi. Although there has been some increase in murders, in the other major categories of crime such as dacoity, robbery, burglary, snatching etc., there has been a fall in the number, of incidents reported over the years. In the category of murder and attempt to murder, where the motive is generally personal and preventive action by Police is not of much avail, the number of cases reported has been more or less of the same order during the last few years. The number of cases of rioting also shows a declining trend since 1980. I am also happy to note that the communal and labour situation in Delhi has remained well under control. Notwithstanding the fact that proximity of Delhi to Punjab, where public order has remained disturbed for some time, has made Delhi vulnerable to increased criminal activity, the Delhi Police have acquitted themselves creditably in maintaining law and order.

The years 1982 and 1983 have been trying years for the Police from the security angle because of the number of international events held during those years. It is to the credit of Delhi Police that these events passed off peacefully.

The Delhi Police have in recent months been able to successfully work out a number of major crime cases. The sunil Tyagi gang which was involved in 8 cases of robbery and the gang led by Balwinder Singh which was involved in 21 cases of dacoity in U.P. and Delhi were nabbed. The hijackers of the Rajasthan Roadways bus near Falam were apprehended. Sukhdev Singh, an extremist from Punjab who was involved in a case of robbery and in the robbery of a jewellery shop at Karol Bagh, was also nabbed. The arrest of 8 extremists has provided clues in regard to several cases of bomb explosions which occurred in Delhi during the last three years. Three major cases of robbery/dacoity involving cash/property worth over Rs 30/- lakhs have also been worked out. A major bank robbery in New Rohtak Road was prevented in the course of which a police officer lost his life.